

of the Committee on Private Members' Bills and Resolutions

13.05½ hrs.

30.04 hrs.

COMMITTEE ON PETITIONS

Twentieth Report

SHRI P.G. NARAYAN (Gobichettipalayam): Sir, I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Petitions.

13.04½ hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

Twenty-ninth and Thirtieth Reports

SHRI BASUDEB ACHARIA (Bankura): Sir, I beg to present the Twenty-Ninth and Thirtieth Reports (Hindi and English versions) of the Committee on Government Assurances.

13.04¼ hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Eighth Report

SHRI CHIRANJI LAL SHARMA (Karnal): Sir, I beg to present the Eighth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

13.05 hrs

STANDING COMMITTEE ON ENERGY

Twenty Sixth Report and Minutes

SHRI ANIL BASU (Arambagh): Sir, I beg to present the Twenty Sixth Report (Hindi and English versions) of the Standing Committee on Energy on, "New Policy Initiatives in Power Sector-Status of implementation and their impact on the economy" and minutes relating thereto.

13.05¼ hrs.

STANDING COMMITTEE ON FINANCE

Fifteenth Report

SHRI NIRMAL KANTI CHATTERJEE (DUMDUM): Sir, I beg to present the Fifteenth Report (Hindi and English versions) of the Standing Committee on Finance on "The Union Duties of Excise (Distribution) Amendment Bill, 1995".

STANDING COMMITTEE ON COMMERCE

Fourteenth Report

SHRIMATI D.K. THARADEVI SIDDHARTHA (Chikmagalur): Sir, I beg to present the Fourteenth Report (Hindi and English versions) of the Department Related Parliamentary Standing Committee on Commerce on Sericulture.

13.05¼ hrs.

BUSINESS ADVISORY COMMITTEE

Fifty First Report

THE MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Vidyacharan Shukla, I beg to move :

"That this House do agree with the Fifty-first Report of the Business Advisory Committee presented to the House on the 30th May, 1995."

MR. SPEAKER : The question is :

"That the House do agree with the Fifty-first Report of the Business Advisory Committee presented to the House on the 30th May, 1995."

The motion was adopted.

13.06 hrs.

MATTERS UNDER RULE 377

(i) NEED TO IMPROVE THE PUNCTUATION OF TELEPHONES IN BALASORE AND MAYURBHANJ DISTRICTS, ORISSA

DR. KARTIKESHWAR PATRA (Balasore) : Sir, the telecommunication system in Balasore and Mayurbhanj districts of Orissa, especially in rural areas is not functioning properly. In spite of the complaints from the consumers for payment of excess charges, though in some places enquiries are made, no action is being taken/proposed to be taken so far. In the areas of Bhogra, Balliapal, Jaleswar and Rasgovindpur blocks, people are dissatisfied that exchanges are not working properly and in Jaleswar some consumers have surrendered their telephones. The system of telecommunications here is ill-reputed.

I request the Central Government to look into the matter.

(ii) NEED TO SET UP MORE INDUSTRIES IN BIHAR